

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 13 (ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016.

NAME OF THE COMPANY: M/s Hirani Foils & Prints Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
---------	------	-------------	----------------	-----------

- | | | | | |
|-------|-----------------|--------|------------|----------|
| 1. 3. | Shobhit Chauhan | Lawyer | Petitioner | Shobhit. |
| 2. | | | | |


Order dated 04.10.2016

CP No. 13(ND)/2013 M/s Hirani Foils & Prints Pvt. Ltd.

Learned Counsel for petitioner is present and represented that he has informed the other side as requested by the Bench in earlier orders, but there is no representation for the respondents. Even though learned counsel for petitioner submits that the talks of compromise are in progress we are not satisfied with the alleged progress, because it is a matter 2013 and for couple of years it has been represented that the negotiations are in progress, without any material progress. Therefore, matter is posted for final hearing on 15.11.2016. No adjournment will be given.

List the matter on 15.11.2016.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 04.10.2016